

92.	Koira	
93.	Bargaon	
94.	Sohela	SAMBALPUR
95.	Attabira	
96.	Barpali	
97.	Padibaha	
98.	Bargarh	
99.	Brajrajnagar	
100.	Padampur	
101.	Rajrakhele	
102.	Sambalpur on NH-6	
103.	Gosala	
104.	Maneshwar	
105.	Birmaharajpur	BOLANGIR

Total

: 114

Problems of Cement Industry

4161. SHRIMATI VASUNDHARA RAJE: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have identified the problems of the cement industry;

(b) if so, the major problems of cement industry which hamper its growth; and

(c) the steps taken by Government to remove those problems?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b). The main prob-

lems of the Cement Industry include inadequate infrastructural inputs like railway wagons, power and coal of required quality, besides the internal problems of the Industry. Of late, limitation in demand as well as increase in the input costs and inadequate return on investment made are also reported to be the major problems of the Industry.

(c) The following steps have been taken by the Government to help the cement industry:

(i) The production of cement is closely monitored by the Office of the Development Commissioner for cement Industry. The

DCCI renders assistance to the Cement Industry for making available various inputs like coal, power and wagons by taking up the matter with the concerned authorities, namely, the State Electricity Boards, Ministry of Railways, Department of Coal, Coal Organizations, etc.

- (ii) The industry is encouraged to undertake schemes for productivity enhancement, upgradation of technology, installation of energy conservation equipments, modernisation and rehabilitation. Import of technology and capital goods is permitted where necessary, for this purpose.
- (iii) The cement industry has been advised to install sufficient captive power generating capacity. Import of diesel generating sets not indigenously available, is permitted for this purpose.
- (iv) With effect from 1.3.1989, price and distribution controls have been removed.

Allotment of LPG Agencies in Banswara and Dungarpur Rajasthan

4162. SHRI HEERA BHAI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the number of persons who have been allotted LPG agencies in Banswara and Dungarpur districts of Rajasthan; and

(b) the criteria for allotment of a new gas agency and the number of such agencies proposed to be allotted there during 1990-91?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURU-PADASWAMY): (a) One LPG distributorship each at Banswara Town of Banswara district and Dungarpur town of Dungarpur district has been allotted so far.

(b) The marketing oil companies appoint LPG distributors on the basis of recommendations received from the concerned Oil Selection Board. In making selection of candidates who meet the eligibility conditions in regard to income, educational qualifications, residence, category, age etc. the Oil Selection Boards take the following factors into account:

- (i) Personality;
- (ii) business ability/salesmanship;
- (iii) capacity to arrange finance and capability to provide facilities;
- (iv) preparedness for working full time as a dealer; and
- (v) general assessment and extra-curricular activities.

One distributorship at Sagwara in District Dangarpur has been planned. However, in view of the various steps which have to be taken preceeding allotment of distributorship, it is not possible to indicate the time by which the above distributorship would be allotted.

[*Translation*]

Train from Poona to Nasik

4163. SHRI KISANRAO BANKHELE: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is persistent demand by the public to introduce a new train from